

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3810
ANSWERED ON:19.12.2006
ASSIGNMENT OF CASES TO CBI BY DELHI POLICE
Thummar Shri Virjibhai;Yadav Shri Giridhari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether several cases of Delhi Police have been assigned to CBI for investigation ;
- (b) If so, the details alongwith the number of cases assigned to CBI by Delhi Police in this regard during each of the last three years ;
- (c) The total number out of these cases assigned to the CBI during the said period wherein the CBI has filed cases ;
- (d) The total number of these cases wherein investigation has not been completed so far alongwith the reasons therefor ;
- (e) Whether the investigation has been hampered due to senior officer of Delhi Police; and
- (f) If so, the details and total number of Delhi Police officers above the rank of ACP involved in such cases ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): During the period from 2003 upto 30th November, 2006, CBI took over investigation in 35 cases which were earlier registered by Delhi Police. Details of these cases are given in annexure. The status of these cases is indicated below:

Status of cases	Number of cases
Charge sheet filed in the court	10

Sanction for prosecution sought from the competent authority	1
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Closed	5
Investigation in progress	19

(e) : No Sir.

(f) : Does not arise.